

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:6194  
ANSWERED ON:06.05.2013  
FUNDS FOR ROAD AND BRIDGE PROJECTS  
Patel Shri Bal Kumar

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Ministry of Finance has held back the release of over Rs. 2,700 crore collected through the cess on petrol and diesel and toll on highways;
- (b) if so, the reasons therefor and the reaction of the Ministry of Road Transport and Highways thereto;
- (c) whether a number of road and rail over-bridge projects are proposed to be taken up with this amount and if so, the details thereof; and
- (d) whether the said collected amount is transferred to Central Road Fund (CRF) and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) and (d) An amount of Rs. 1,878.95 crore and Rs. 1,777.03 crore collected through cess on petrol & diesel and toll on National Highways (NHs) respectively, which was supposed to be released to National Highways Authority of India (NHA) for development of NHs under various phases of National Highways Development Programme (NHDP), was held back by Ministry of Finance. However, a portion of this amount was allocated to this Ministry at Revised Estimate (RE) stage for development of Non-NHDP stretches under NH (Original) and utilised accordingly.